NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT:	SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
	TARIQ, WEMBER-JUDICIAL
	SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/22,23/2017

NAME OF THE DEMERGED CO.

: SHIVA TEXYARN LTD

NAME OF THE RESULTING CO.

: STYL TEXTILE VENTURES LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHVASHANKAR Counsel For Petitioners
R. ASHOKKUMAR

ORDER

Court time is over. Matter is adjourned. Put up on 19.07.2017 at 10.30 A.M.

Sour Jeger debut

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)